

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

NEW DELHI

PRINCIPAL BENCH- COURT NO. I

Customs Appeal No. 71 of 2010

(Arising out of Order-in-Original No. 25/Commr/HKT/09 dated 24.11.2009 passed by the Commissioner of Customs (Preventive), New Delhi.)

Shri Bansidhar Panda Chairman

....Appellant

Indian Metal and Ferro Alloys Ltd
IMFA Building, Bomikhal, P.O. Rasulgarh
Bhubaneswar-751 010

Versus

Commissioner of Customs (Preventive),

....Respondent

New Customs House, IGI Airport,
New Delhi

APPEARANCE:

Mr. Tushar Jarwal Mr. Vikrant Maheshwari and Ms. Daliya Singh, Advocate for the Appellant

Mr. Girijesh Kumar, Authorised Representative of the Department

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING/ DECISION: July 16, 2025

FINAL ORDER NO. 51054/2025

JUSTICE DILIP GUPTA

Learned counsel for the appellant has placed a death certificate of the appellant which shows that the appellant died on 22.05.2018.

2. The appeal, therefore, abates.

(Order dictated in the Open Court)

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P.V. SUBBA RAO)
MEMBER (TECHNICAL)**

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